

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ "ए", चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH BENCH "A", CHANDIGARH
(VIRTUAL COURT)

श्री एन.के.सैनी, उपाध्यक्ष एवं श्री संजय गर्ग, न्यायिक सदस्य
BEFORE: SHRI. N.K.SAINI, VP & SHRI , SANJAY GARG, JM

आयकर अपील सं./ ITA NO. 211/Chd/2019

निर्धारण वर्ष / Assessment Year : 2007-08

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| Shri Mahavir S/o Mew Ram, Vill: Devigarh Dist: Kaithal, Haryana | बनाम | The ITO W-1, Kaithal, Haryana |
| स्थायी लेखा सं./PAN NO: BXWPS9263D | | |
| अपीलार्थी/Appellant | | प्रत्यर्थी/Respondent |

आयकर अपील सं./ ITA NO. 212/Chd/2019

निर्धारण वर्ष / Assessment Year : 2007-08

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| Shri Dharam Bir S/o Mew Ram, Vill: Devigarh Dist: Kaithal, Haryana | बनाम | The ITO W-1, Kaithal, Haryana |
| स्थायी लेखा सं./PAN NO: ARAPB1007D | | |
| अपीलार्थी/Appellant | | प्रत्यर्थी/Respondent |

आयकर अपील सं./ ITA NO. 213/Chd/2019

निर्धारण वर्ष / Assessment Year : 2007-08

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| Shri Karamvir S/o Mew Ram, Vill: Devigarh Dist: Kaithal, Haryana | बनाम | The ITO W-1, Kaithal, Haryana |
| स्थायी लेखा सं./PAN NO: AHKPV6839R | | |
| अपीलार्थी/Appellant | | प्रत्यर्थी/Respondent |

आयकर अपील सं./ ITA NO. 214/Chd/2019

निर्धारण वर्ष / Assessment Year : 2007-08

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| Shri Churia Ram S/o Shri Gopala Ram, Vill: Devigarh Dist: Kaithal, Haryana | बनाम | The ITO W-1, Kaithal, Haryana |
| स्थायी लेखा सं./PAN NO: ARNPR7655L | | |
| अपीलार्थी/Appellant | | प्रत्यर्थी/Respondent |

निर्धारित की ओर से/Assessee by : Shri Narender Gupta, CA (Written Submission)

राजस्व की ओर से/ Revenue by : Shri Arvind Sudarshan, JCIT DR

सुनवाई की तारीख/Date of Hearing : 17/06/2020

उद्घोषणा की तारीख/Date of Pronouncement : 17/06/2020

आदेश/Order**PER N.K. SAINI, VICE PRESIDENT**

These are the appeals by different Assesseees against the separate orders each dt. 21/01/2019 of Ld. CIT(A), Karnal.

2. The Ld. Counsel for the Assessee furnished the common application in all these appeals stating therein as under :

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|------------------|-------------------------------------|
| Reg: Appeal Nos. | ITA 211/Chandi/2019 (Mahavir Singh) |
| | ITA 212/Chandi/2019 (Dharam Bir) |
| | ITA 213/Chandi/2019 (Karam Vir) |
| | ITA 214/Chandi/2019 (Churia Ram) |

Sub: Withdrawal of Appeals for the Asstt. Year 2007-08.

Sir,

W.r.t. above it is submitted that the above appeals are pending before the Hon'ble Court. The assesses have adopted 'Vivad Se Vishwas' scheme and want to withdraw the appeal. Form No. 3 issued by the Pr. CIT, Karnal in case of all assesses have been received and attached herewith.

So, you are kindly requested to approve withdrawal of appeals and oblige.

Thanking You,

*Your's Faithfully,
Sd/-
CA Narender Gupta
(AR)*

3. Ld. Counsel for the Assessee also furnished the copies of the certificates in Form No. 3 each dt. 10/06/2020 issued by Pr. CIT, Karnal under section 5(1) of the Direct Tax 'Vivad Se Vishwas' Act, 2020.

4. Ld. Sr. DR did not object if the appeals of the assesseees are dismissed as withdrawn.

5. After considering the contents of the application furnished by the Ld. Counsel for the Assessee and the submissions of the Ld. Sr. DR, it is noticed that the assessee availed the benefit of the immunity scheme under Vivad Se Vishwas Scheme and furnished the aforesaid certificates Form No. 3 as per following details:

| Sr. No. | Case No. | Party Name | Certificate No. |
|---------|----------------------|---------------|-----------------|
| 1. | ITA No. 211/Chd/2019 | Mahavir Singh | 350061840100620 |
| 2. | ITA No. 212/Chd/2019 | Dharamn Bir | 350066480100620 |
| 3. | ITA No. 213/Chd/2019 | Karamvir | 350052440100620 |
| 4. | ITA No. 214/Chd/2019 | Churia Ram | 350064040100620 |

6. In view of the above the appeals of the assessee are dismissed as withdrawn.

7. In the result, appeals of the assessee are dismissed.

(Order pronounced in the open Court on 17/06/2020)

Sd/-
संजय गर्ग
(SANJAY GARG)
न्यायिक सदस्य/ Judicial Member
AG
Date: 17/06/2020

Sd/-
एन.के.सैनी,
(N.K. SAINI)
उपाध्यक्ष / VICE PRESIDENT

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File